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to Questions

Uttar Pradesh Power System during the period November to middle of June every ye_r on commissioning of all the three units.

(c) No expenditure in excess of estimated amount has been incurred on the construction of this dam.

(d) No additional irrigation facilities are proposed to be provided to Bijnor district to compensate for the loss of cultivable land owing to the construction of the Ramganga Canal.]

Amendment in the Punjab Reorganisation Act, 1966

1459. SHRI O. P. TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to amend the Punjab Reorganisation Act, 1966 for the purpose of transferring the crea of Abohar Fazilka to Haryana; and

(b) if so, by when Government propose to introduce a bill to this effect in Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) Necessary Legislation will require to be undertaken at the appropriate time.

देवनागरी लिपि में लिखे गए तारों में शब्दों की गिनती

1460. **श्री ओउ्म प्रकाश त्यागी**ः क्य **संचार मन्त्री** यह बताने की कृपा करेंगे किः

(क) क्या सरकार को इस ग्राशय की शिकायतें प्राप्त हुई हैं कि बहुत से तार घरों में तार बाबुग्रों को देव नागरी लिपि में लिखे गए तारों में लिखे गए शब्दो को गिनने की प्रकिया भली भांति शात नही है; ग्रौर

(ख) यदि हां, तो इस संबन्ध में सरकार ने क्या कदम उठाए हैं या उठाने का विचार रखती है? †[Counting of words in telegrams written in Devanagari script

1460. SHRI O. P. TYAGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received complaints to the effect that in a number of telegraph offices, telegraph clerks are not well conversant with the procedure of counting of words in the telegrams written in Devanagari script; and

(b) if so, the steps Government have taken or propose to take in this regard?]

संसार मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह) (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

†[ſHE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH) : (a) No Sir.

(b) Does not arise.]

सिल्क उद्योग के लिए निगमों की स्थापना

1461. श्री राजनारायणः क्या औद्योगिक विकास तथा विज्ञान और प्रोद्योगिकी मन्त्री यह बताने की क्रुपा करेंगे किः

(क) क्या सरकार सिल्क उद्योग के विकास के लिए निगमों की स्थापना करने का विचार रखती है ;

(ख) यदि हा, तो उन पर ग्रनु-मानतः कितनी धनराशि खर्च की जाएगी; ग्रौर

(ग) इसके फलस्वरूप सिल्क उद्योग को कितना लाभ होने की संभा-वना है ?

[†][English translation.

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†[Corporations for silk industry

1461. SHRI RAJNARAIN: Will the Minister of INDUSTRIAL DEVELOP-MENT AND SCIENCE AND TECH-NOLOGY be pleased to state:

(a) whether Government propose to set up two corporations for the development of silk industry;

(b) if so, the estimated amount to be spent thereon; and

(c) the benefits likely to accrue to the silk industry as a result thereof?]

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री जिआउर रहमान अन्सारी)ः (क) जी नहीं।

(ख) ग्रौर (ग): प्रश्न. ही नहीं उठते।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENI (SHRI ZIAUR RAHMAN ANSARI): (a) No, Sir.

(b) and (c) Do not arise.]

Industrial licences for West Bengal

1462. SHRI NIREN GHOSH : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government's attention has been drawn to a rews item in the 'Economic Times' of 8th June, 1974 that 40 industrial licences for West Bengal have been rejected on flimsy grounds;

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DE-VELOPMENT AND SCIENCE AND TE-CHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) As the Press report in question did not furnish any details of the 40 cases referred to in it, it has not been possible to identify them. It may, however, be stated that special attention is given to applications for industrial licences from the Eastern region including West Bengal and that in all caces of rejection, the applicants are given an opportunity for representation before final orders are issued. No application is rejected on flimsy grounds.

Power from Nuclear Power Stations 1463. SHRI RISHI KUMAR MISRA : SHRI N. R. CHOUDHURY : SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI :

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that there is poor power supply from nuclear power stations;

(b) whether it is also a fact that whereas the nuclear power stations are controlled by the Central Government, the transmission lines are administered by the State Electricity Boards thereby hampering the distribution of power to neighbouring States; and

(c) if so, what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRA-SAD): (a) to (c) Considering that the two nuclear power stations in the country, in commercial operation, are both first of their kind, the power supply from them cannot be considered poor. The position is expected to improve further in due course. There are certain technical problems on account of inadequacy of transmission circuits and other facilities and these are being attended to. The question of satisfactory transmission of power from the nuclear power stations has been taken up with the concerned State Electricity Board.

Failure of Telephone Installed near the Control

Tower for Atomic Device in Rajasthan

1434. SHRI RISHI KUMAR MISRA : SHRI N. R. CHOUDHURY : DR. V. B. SINGH : SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI :